SHRI V. V. GIRI: Yes.

SHRI K. C. GEORGE: May I know whether there are any terms oi reference for the Committee?

Oral Answers

SHRI V. V. GIRI: They are genera] terms of reference that an exhaustive enquiry is to be made in the matter.

SHRI K. C. GEORGE: May I know whether any provisional enquiry is being made as to how and what is the exact cause of these accidents?

SHR1 V. V. GIRI: I have stated already that the Court of Inquiry wil] go into the whole matter and my hon", friend can also go there and give evidence.

INDIAN FIRMS IN PAKISTAN

- ♦104. SHRI J. R. KAPOOR: Wil the Minister for EXTERNAL AFFAIRS b< pleased to state:
- (a) whether Government's attention has been drawn to the news published in the ' Hindustan Times' of 15th July 1952, under the heading " Indian firms pushed out of business " alleging that four big industrial undertakings, namely:
 - (1) Dalmia Jain Cement Factory at Karachi;
 - (2) Dacca Elsctric Supply Co.;
 - (3) Electric Supply and Engineering Works of Chittagong; and
 - (4) Jute bailing presses at Naryan-gunj and Chandpur;

owned by Indian Nationals in Pakistan have been " squeezed out " of business by the Pakistan jute traders;

- (b) whether Government has made any enquiry in the matter with a view to ascertaining facts; and
- (c) whether Government have taken up the matter with the Pakistan Government; if so, with what result?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. KESKAR): (a) Yes.

(b) 'and (c). Enquiries are being made to ascertain the facts.

to Questions

श्री जें अगर० कपूर: क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि हमारे ढाका-स्थित जो हाई कमिश्नर है उन्होंने इस बारे में कोई सूचना केन्द्रीय सरकार की भेजी है ?

> t[SHRi J. R. KAPOOR: Will the hon. Minister be pleased to state whether our High Commissioner at Dacca has sent any information in this connection to the Central Gc vernment ?]

> DR. B. V. KESKAR: I said that we are at present ascertaining the facts and the facts will be ascertained through the Deputy High Commissioner. It will take a little time because one or two firms are in West Pakistan and one or two in East Pakistan.

श्री जे॰ आर॰ कपुर: मेरा प्रदन यह या कि केन्द्रीय सरकार ने ढाका-स्थित हाई कमिश्तर से इस बारे में पूछताछ की है था नहीं, या उन्होंने स्वतः ही इस बादे में कोई रिपोर्ट केन्द्रीय सरकार के पास भेजी है या नहीं।

t[SHRi J. R. KAPOOR: My question was whether the Government have made enquiries from the High Commissioner at Dacca in this connection, or whether he has, of his own accord, sent any report in this connection to the Central Government.]

DR. B. V. KESKAR: Sir, we have had reports regarding the four companies about which the report has been published in the paper and to which the hon. Member made a reference. I will not be able to say off hand whether our Deputy High Commissioner made a report. But our

tEnglish Translation.

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office which was there did make a report that they have heard such a report and they are trying to find oui whether it is true. When they have ascertained the facts, we will certainl} let the hon. Member know whether it is true or not

خولجه عنايت الله : كيا أنويبل منستر کو یہ معلوم ہے که ۱۵ جولائی کے کچھ دن بعد هندوستان قائدس کے پرچے میں ڈالمیا جہن سیدلت قیکٹری کے میلینجر كا ايك استهتمات نكلا تها جس مين انہوں نے اس خبر کوغلط بتایا تھا ؟

t[KHWAjA INAIT ULLAH: Is the hon. Minister aware that a few days after the 15th July the 'Hindustan Times' published a statement by the Manager of the Dalmia Jain Cement factory contradicting this report

DR. B. V. KESKAR: It is a fact that the Manager of the Dalmia Jain Cei ment Factory has contradicted this report.

EXPORT OF URANIUM OR MONAZITE

- ♦105. SHRI B. RATH: Will the Minister for COMMERCE AND INDUSTRY be pleased to
- (a) if any minerals containing uranium or monazite are being exported out of the country; and
- (b) if so, what quantities of each mineral have been exported during the years 1950-51 and 1951-52 and to which countries?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): (a) Export of uranium and monazite is prohibited under the Atomic Energy Act. Ilmenite containing monazite up to o'i per cent, is, however, allowed for export.

(b) Information about Ilmenite is being collected and will be placed on the Table of the House in due course.

i English Translation

SHRI B. RATH: Is the permission of the Government of India necessary for the export of these minerals and, if so, has the Government of India permitted any firm to export them?

to Questions

SHRI T. T. KRISHNAMACHARI: I have said that the export of these two minerals is absolutely prohibited. In the case of Ilmenite, the export of Ilmenite containing a very small fractional percentage of monazite is permitted. Naturally the permission of the Government of India would be necessary.

SHRI B. RATH: May I know to which country permission for export has been given

SHRI T. T. KRISHNAMACHARI: I do not follow the question.

SHRI B. RATH: May I know the names of the exporters who have been permitted to export and also the names of the countries to which they have been allowed to export?

SHRI T. T. KRISHNAMACHARI: As a matter of fact, if the hon. Member puts a separate question, I will answer.

SHRI ABDUL RAZAK: May I know the exporting agency in India for Ilmenite?

SHRI T. T. KRISHNAMACHARI: Notice.

INDUSTRIAL PUBLICATIONS

- *IO6. SHRI O. SOBHANI (On BE-j HALF OF SHRI H. D. RAJAH): Will the Minister for COMMERCE AND INDUSTRY be pleased to
- (a) whether Government are aware of the publications called "reports of German, Japanese and Italian in dustries " published by the Board of Trade in England; and
- (b) if so, whether Government have ' taken any steps to procure for the